

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.20 of 2021**

Yamuna Singh & Ors. **Appellants**

Versus

1. The State of Jharkhand
2. Priyanka Kumari **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Awinash Kumar, Advocate
For the State : Mr. V. S. Sahay, A.P.P
For the Resp. No.02 : Mr. Kumar Vaibhav, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

06/Dated: 06th September, 2021

1. As prayed for, by the learned counsel for the appellants, put up this case in the next week.

(Rajesh Kumar, J.)

Chandan/-